



# WEST BENGAL CHAPTER OF IDIA.

*Presents-*

## ONE DAY CERTIFICATE WORKSHOP 2025

*WITH GUEST LECTURES*

**DATE:** 4th April, 2025

**TIME:** 11am

**Venue-** The WB National University of Juridical Sciences

**DR. AMBEDKAR BHAVAN**

**12, LB Block, Sector III, Salt Lake City Kolkata – 700106**

# ABOUT THE WORKSHOP

The IDIA Chapter of West Bengal is thrilled to present an exclusive certification workshop on Right to Information

Scheduled for April 4, 2025, this immersive session will feature three eminent guest lecturers who will provide in-depth insights into the RTI framework, its practical applications, and its far-reaching impact.

Don't miss this opportunity to engage, learn, and empower yourself with the knowledge of transparency and accountability!

**Limited physical slots available.**  
once limit exceeds applicants shall be accomodated online

# WHY SHOULD YOU SIGN UP?

**This session will inform participants about the fundamentals of the Right to Information (RTI) Act, including its significance in promoting transparency and accountability. It will provide a step-by-step guide on how to effectively file an RTI application, ensuring clarity on procedural requirements and common challenges. Additionally, the session will delve into the practical aspects of the RTI process, offering insights into what happens after an application is filed.**

**It will also inform participants about how access to information can empower marginalised communities. By mastering the RTI framework and learning practical filing techniques, attendees will be equipped to challenge inequities, hold authorities accountable, and transform transparency into a tool for social change.**

**All attendees will be given a certificate in recognition of their participation!**

# REGISTRATION

Moreover, EARLY BIRDS registering for first 50 people who can register for a special discounted contribution at Rupees **199** only

**APPLY EARLY FOR THE EARLY BIRD DISCOUNT!**

## Payment Details 1

Bank Name: State Bank of India

Account Holder Name: Archisman Sarkar



## Bank Payment Details 2

Account No. 922010030524471

Bank Name: Axis Bank

Account Holder Name: Prangna Singh

IFSC Code: UTIB0003982

After making the payment, the participants are urged to fill up the following form

The Full Workshop physical/ hybrid, is open to all for the fees of **INR 299** only!!

To avail lunch, Rs 150 has to be paid in addition

For any registration-related queries  
Email: [idiawbfundraiser2025@gmail.com](mailto:idiawbfundraiser2025@gmail.com)  
Anurag Mondal- 90519 45376

# SCHEDULE

**Session 1: 11 am to 1 pm**

**Lunch-break: 1 pm - 2 pm**

**Session 2: 2 pm to 4 pm**

**High-Tea: 4pm-4:30pm**

**Session 3: 4.30 pm to 6.30 pm**

# SPEAKER

Dr. Chengappa completed his B.A., L.L.B in 2006 from the University of Mangalore and his LL.M in 2008 from the University of Mysore, where he earned First Rank and a Gold Medal.



**M. P CHENGAPPA**

He also obtained an M.A. in Public Administration from KSOU in 2012. Between 2008 and 2011, he was a full-time Research Scholar at the University of Mysore's Department of Studies and Research in Law, where he completed his Doctorate in Mining Laws in 2012.

Dr. Chengappa served as a Research Officer at the National Law School of India University, Bangalore, under the Chair on Urban Poor and Law. He was also a visiting faculty member at the Royal Institute of Technology (Sweden, Stockholm) under the Linnaeus-Palme Academic Exchange Program, where he taught water law. Since January 2013, he has been an Assistant Professor at NUJS.

# SPEAKER

Naveen Prakash is a highly experienced professional with a robust background in public administration. He currently serves as the State Information Commissioner for the West Bengal Information Commission.



**NAVEEN PRAKASH**

Previously, he was the Principal Adviser for Infrastructure at the Government of West Bengal from September 2021 to December 2023. He also served as the Additional Chief Secretary for Public Works and Irrigation from June 2015 to August 2021. In addition, Naveen held the position of Chief Vigilance Officer at Steel Authority of India Limited from October 2012 to May 2015 and was Joint Secretary at the Department of Food & Public Distribution, Government of India, from March 2008 to October 2012.

Naveen holds a Master's in Development Management from the Asian Institute of Management (2004-2005) and an MBA from the University of Allahabad (1983-1985). An IAS officer from the 1987 batch, his extensive experience spans governance, infrastructure, and public service.

# SPEAKER

Dr. Vijay Kishor Tiwari is a scholar with a keen interest in critical legal studies, history, and jurisprudence. They are passionate about decolonizing legal education, aiming to ensure that law schools in India do not remain sites of epistemicide.



**VIKAY KISHOR TIWARI**

Dr. Vijay Kishor Tiwari completed their Ph.D. at the National Law School of India University, Bangalore, on the topic "Civilizing Mission or Crusade for Human Rights: Critical Study of 'Responsibility to Protect'".

As a person with a disability, their lived experiences deeply influence their pedagogy and classroom engagements. He played a pivotal role in drafting The WBNUJS Policy for Persons with Disability, 2022, a groundbreaking policy that guarantees students and employees with disabilities at NUJS rights to reasonable accommodation, accessibility, and non-discrimination. This policy is the first of its kind adopted by any National Law University in India.





## **WEST BENGAL CHAPTER**

**CONTACT US:**

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